

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 3402
ANSWERED ON 16/03/2021

RASHTRIYA GRAM SWARAJ CAMPAIGN/ABHIYAN

†3402. SHRI KUNAR HEMBRAM:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether every panchayat in the State of West Bengal has been provided with computer and its accessories under Rashtriya Gram Swaraj Campaign;
- (b) if so, the details thereof;
- (c) whether the Government proposes to provide computer and accessories thereof to the gram Panchayats in Jhargram district also; and
- (d) if so, the details of the computers and accessories received/approved for the gram panchayats in Jhargram district under the said scheme?

ANSWER

THE MINISTER OF PANCHAYATI RAJ
(SHRI NARENDRA SINGH TOMAR)

(a) & (b) Panchayat, being local government is part of 7th Schedule of the Constitution of India. Being State subject it is the responsibility of the State. The States/ UTs are expected to mobilise funds for infrastructural facilities such as computers and its accessories etc from various sources. Ministry of Panchayati Raj (MoPR) supplements the efforts of the State in this regard through its schemes and programmes. As per information available every Panchayat in the State of West Bengal has computer and accessories.

(c) & (d) In view of the above, there is no such proposal for providing computers in the Gram Panchayats in Jhargram district.
